

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/ 5679 /A.

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Helen Dawngliani,
Registrar, Gauhati high Court,
Aizawl Bench, Aizawl

Dated Guwahati, th 24 September, 2019

Sub:- Commuted Leave.

Ref:- Your note dated 17.09.2019

Madam,

With reference to the above, I am directed to inform you that, the prayer for commuted leave for 16 (sixteen) days w.e.f. 19.09.2019 to 04.10.2019 on medical ground of Smti. Lucy Lalrinthari, Judge, Special Court, ND & PS Act, Aizawl, has been granted. Dr. HTC Lalrinchhana, Addl. District and Sessions Judge, Aizawl is to take up the charge of the Court and office of Judge, Special Court, ND & PS Act, Aizawl, during the absence of Smti Lalrinthari on commuted leave.

Both the officers may be informed accordingly.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo no. NO.HC. VII-21/2008/ 5680 /A. dtd. 24-09-19
Copy to:

✓ 1. The Systems Analyst , Gauhat High Court, Guwahati.


24/9/19

JT. REGISTRAR (VIGILANCE)

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